

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 104/MP/2022

Subject : Petition under Section 79 of the Electricity Act, 2003 seeking extension of timelines of Connectivity and LTA for its Solar Power Project at Nokh Solar Park.

Date of Hearing : 20.4.2023

Coram : Shri Jishnu Barua, Chairperson
Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member

Petitioner : Rajasthan Solarpark Development Co. Ltd. (RSDCL)

Respondents : Central Transmission Utility of India Limited (CTUIL) and 2 Ors.

Parties Present : Shri Rajni Thomas, Sr. Advocate, RSDCL
Shri Aditya Singh, Advocate, RSDCL
Shri R. K. Avasthi, RSDCL
Shri Syed Jafar Alam, Advocate, Rising Sun
Shri Saahil Kaul, Advocate, Rising Sun
Shri B. S. Dandona, Rising Sun
Ms. Suparna Srivastava, Advocate, CTUIL
Ms. Tejasvita Dhawan, Advocate, CTUIL
Ms. Divya Sharma, Advocate, CTUIL
Shri Yatin Sharma, CTUIL
Shri Ranjeet S Rajput, CTUIL
Ms. Prerna Priyadarshini, Advocate, NTPC
Shri Atharva Gaur, Advocate, NTPC

Record of Proceedings

Due to paucity of time, the matter could not be taken-up for hearing and accordingly, the matter was adjourned. Learned senior counsel for the Petitioner, however, pointed that the matter was earlier reserved for order on 22.8.2022 and further sought liberty to file an additional affidavit to place on record the subsequent developments in regard to Nokh Solar Power Park.

2. Learned counsel for the Respondent No.4 sought liberty to file its reply to the additional affidavit to be filed by the Petitioner.

3. Considering the submissions made by the learned counsel for the parties, the Commission permitted the Petitioner to file its additional affidavit within two weeks with copy to the other side, who may file their response thereon, if any, within two weeks thereafter.

4. The Commission directed the Petitioner to submit the following information on affidavit within two weeks:

- (i) Latest status of the construction of the solar park and the dedicated transmission lines.
- (ii) The decision of the committee appointed by the Hon'ble Supreme Court with regard to GIB issue for laying of overhead transmission lines of the solar park.

5. The Petition shall be listed for hearing on 8.6.2023.

By order of the Commission

**Sd/-
(T.D. Pant)
Joint Chief (Law)**